

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00267/2017

DATED THIS THE 25TH DAY OF JUNE, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Dr. Laxman R.H.,
S/o Ramanna A.H.,
Aged about 51 years,
Working as Principal Scientist,
In the Division of Plant Physiology and
Bio Chemistry,
I.C.A.R.-I.I.H.R., Hesarghatta,
Bangalore – 560 089
and R/at No. 324, 7th Main, 5th Cross,
Coffee Board Layout, Hebbal Kempapura
Bengaluru – 560 024

...Applicant

(By Advocate M/s Subba Rao & Co.)

Vs.

1. Union of India,
Rep. by its Secretary,
Indian Council of Agriculture and
Farmers' Welfare,
Krushi Bhavan,
New Delhi – 110 001.

2. Indian Council of Agricultural
Research,
Represented by its Director General,
Krushi Bhavan,
New Delhi – 110 001.

3. Indian Institute of Horticultural
Research,
Hesarghatta Lake Post,
Bangalore – 560 089

....Respondents

(By Shri B.A. Chandrashekhar, Counsel for Respondent No. 2 & 3)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Apparently the respondents by themselves have issued an order F.No. 7(14)/2016-Per.I dated 11.06.2018 cancelling the transfer order of the applicant. Therefore the OA does not survive anymore.

2. The OA is dismissed as infructuous. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00267/2017

Annexure A1 Copy of the order of transfer

Annexure A2 Copy of the targets of the projects

Annexure A3 Copy of the letter dated 08.11.2016

Annexure A4 Copy of the reply dated 25.11.2016

Annexure A5 Copy of the representation dated 25.11.2016

Annexure A6 Copy of the agenda note

Annexure A7 Copy of the e-mail dated 09.05.2017

Annexure A8 Copy of the annexures attached to e-mail dated 09.05.2017

Annexure A9 Copy of the representation made to the Deputy Director General by the applicant

Annexure A10 Copy of the annual report of strategic research

Annexure A11 Copy of the order of transfer issued to the applicant transferring him to Cuttack

Annexures with reply statement:

Annexure R1 Copy of the Rules and Bye-laws of the Indian Council of Agricultural Research Society

Annexures with Rejoinder

Annexure A12 Copy of the letter issued by Respondent No. 2 to attend the interaction session on 04.10.2017 at NASC Complex, New Delhi.

Annexures with MA No. 185/2018

Annexure A13 Copy of the information downloaded from the ICAR Personal Management System regarding Current Transfer Cycle : 2018 Transfer
